

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 01/73/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

NAME OF THE COMPANY: Smt. Saroj Devi Sharma V/s. M/s. Premia
Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Abhishek Atrey with Mr. Ravindra Lokhande for applicant.

Order

For orders on 28.09.2017

J-Sd-
(Ina Malhotra)
Member (J)